

SERIAL NO.

Before the National Green Tribunal
Eastern Zone Bench, Kolkata

Bishu Karmakar
(BISHU KARMAKAR)
Member Secretary,
TSPCB, Agartala

In the matter of

OA No. 91/2021/EZ

Kankana Das

Versus

Union of India & Ors

Report in the form of affidavit affirmed on behalf of the respondent
No.20

Index

Sl	Description of papers	Annexure	Page
1	The counter-affidavit		2-5
2	Present status of installation of OCEMS	R1	6
3	Copies of letter and communications	R2	7-18
4	Copies of screen images and links of OCEMS portal	R3	19-21
5	Minutes of the meeting with stakeholders	R4	22-30
6	Copy of Work order	R5	31




 (BISHU KARMAKAR)
 Member Secretary,
 TSPCB, Agartala.

**Before the National Green Tribunal
 Eastern Zone Bench, Kolkata**

In the matter of

OA No. 91/2021/EZ

Kankana Das

Versus

Union of India & Ors

Counter-affidavit affirmed on behalf of the respondent No.20

I, Sri BishuKarmakar, S/o, Late JogendraKarmakar, residing at P.O.- Noagaon Krishnanagar-799006, Police Station- New Capital Complex, Agartala, District- West Tripura, State – Tripura, aged about 46 years, by occupation- Service at a statutory organization, do hereby solemnly affirm and submit before this Hon'ble Tribunal as follows:-

1. The Tripura State Pollution Control Board (TSPCB in short) has been impleaded as the respondent No.20 in the instant litigation. I am holding the post of Member Secretary of the TSPCB. I am well conversant with the facts and circumstances of this case as gathered from the official records and as such competent to swear this affidavit pursuant to the direction of the Hon'ble Tribunal dated 15.11.2021.
2. In the state of Tripura, there are only 4 (four) industries presently operating which are among the 17 (seventeen) categories of highly polluting industries and one Central Effluent Treatment Plant (CETP). Those four industries are all gas based thermal power plants situated across the State of Tripura. The CETP of the Tripura Industrial Development Corporation Limited is located at Bodhjunnagar, Agartala. The list of the said industries/activities along with their present status of installation of Online Continuous Emission Monitoring System(in short 'OCEMS') is annexedas **Annexure-R1**.
3. In compliance with the orders and directions issued from time to time by the Hon'ble Supreme Court of India, the Hon'ble National



Green Tribunal as well as the Central Pollution Control Board (in short 'CPCB') vide direction dated 05.02.2014, the TSPCB has issued directions to the industries/activities to for installation of the OCEMS system and to disseminate the continuous effluent and emission monitoring data/information to the portals of the CPCB and the TSPCB. Copies of the communications/letters are annexed herewith as **Annexure -R2**.

4. The ONGC Tripura Power Company Ltd. at Gomati, 135 MW Gas Turbine Combined Cycle Power Plant NEEPCO Ltd. at Khayerpur, Agartala, and 101 MW Tripura Gas Thermal Power Project of NEEPCO Ltd. at Sonamura have already installed OCEMS and connected the same with the CPCB server.
5. The ONGC Tripura Power Company Ltd, 135 Gas Turbine Combined Cycle Power Plant NEEPCO Ltd and 101 MW Tripura Gas Thermal Power Project, NEEPCO Ltd Power Plant NEEPCO have already installed OCEMS and connected to the CPCB server and the link have already provided/uploaded in the TSPCB website for public information. Screen images showing the real time status of the pollutants emanating from the aforementioned industries that may be accessed from the web-links are collectively annexed hereto as **Annexure-R3**.
6. Even though the Gas Thermal Power Project of Gas Thermal Electrical Division, which is at Baramura, Tripura, has installed the OCEMS system, however, connection of the same with CPCB server is yet to be made due to some technical problem. The Central Effluent Treatment Plant (CETP), Bodhjungnagar, has also installed the OCEMS and the connections thereof with the servers are yet to be made.

As the State is in the farthest corner, no such technical person is available here and due to COVID19 pandemic, the said units could not expedite the issues.

7. The aforesaid industries under 17 (seventeen) categories of highly polluting industries are in the regular process of submitting their monthly reports as well as half yearly compliance reports to the TSPCB. Moreover, the reports are being uploaded in their respective websites.

Apart from the above, the State has already installed one Continuous Ambient Air Quality Monitoring Station (CAAQMS) at Kunjaban, West Tripura, for real time Air Quality monitoring



and it is connected to the CPCB server in National Air Quality Index (<https://app.cpcbcr.com/AQI India/>). Another CAAQMS will be installed at Bordowali, Agartala, West Tripura, and the installation will be completed within the next 2 (two) months.

9. A meeting was convened on 29.08.2019 under the Chairmanship of the Chairman, TSPCB, involving all concerned industries/activities in connection with installation of OCEMS and dissemination of real time data through CPCB/TSPCB server. A copy of the minutes of the meeting and copies of the request letters sent to those industries on 26.08.2019 in connection with the said meeting are annexed hereto and collectively marked as **Annexure-R4**.
10. Work Order for setting up of Central Server Platform on Cloud for online monitoring of Effluent & Emission for Tripura State Pollution Control Board was issued to "Knowledge Lens Pvt. Ltd." of Bangalore on 11.10.2019 and the work has already been completed. A copy of the work order is annexed as **Annexure-R5**.
11. The respondent humbly craves leave of the Hon'ble Tribunal to submit any other documents/additional affidavits for clarifying any matter which may require subsequent elucidation.
12. The averments made in the paragraph No.1 herein above are true to my knowledge, those made in paragraphs No.2 to 8 herein above are obtained from the records kept and maintained at the Office of the TSPCB which I verily believe to be true, and the rest are my humble submissions before the Hon'ble Tribunal.



Prepared in my Office
Arbab Ray
 Advocate

Bishu Karmakar
 (BISHU KARMAKAR)
 Member Secretary,
 TSPCB, Agartala.
Arbab Ray
 Advocate



Notary
 Solemnly Affirmed and
 Declared before me U/S 139
 CPC, U/S 297 (C) CrPc

SK. Nazrul Islam
 Notary

17 DEC 2021

SK. Nazrul Islam
 Notary, Govt. of W.B.
 Regd. No. 447/19
 City Civil Court, Calcutta

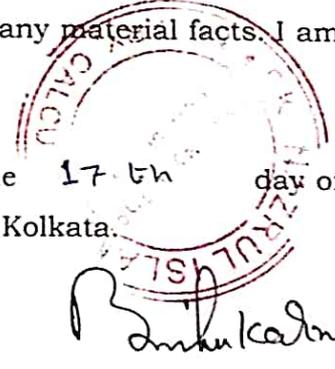
Bishu Karmakar
(BISHU KARMAKAR)
Member Secretary,
TSPCB, Agartala.

VERIFICATION

I, Sri Bishu Karmakar, S/o, Late Jogendra Karmakar, residing at P.O.-Noagaon Krishnanagar-799006, Police Station-New Capital Complex, Agartala, District- West Tripura, State – Tripura, aged about 46 years, by occupation- Service at a statutory organization, do hereby solemnly declare and verify that I am holding the post of Member Secretary of the Tripura State Pollution Control Board at its office 'Parivesh Bhawan' at Pandit Nehru Complex, Gorkhabasti, Post Office- Kunjaban, Agartala, West Tripura, PIN- 799006, and I am competent to swear Affidavit, subject to the kind leave of this Hon'ble Tribunal, in the instant litigation on behalf of the TSPCB, and competent to affirm the same and, as such, I am well acquainted with the facts and circumstances of the present case and also that the averments made in paragraph No. 1 in the said Affidavit are true to my knowledge, the averments made in paragraphs No. 2 to 10 therein are obtained from the records kept and maintained at the office of the TSPCB which I verily believe to be true and the rest are my respectful submissions before this Hon'ble Tribunal. I have not suppressed any material facts. I am competent to sign this Verification.



I signed this verification on this the 17th day of December, 2021 before the Ld. Notary at Kolkata.



(BISHU KARMAKAR)
Member Secretary
TSPCB, Agartala.

Prepared in my office



Arbab Roy.
Advocate

Arbab Roy.
Identified by me.

Solemnly Affirmed and
Declared before me U/S 139
CPC, U/S 297 (C) CrPC

[Signature]
Notary

17 DEC 2021

SK, Nazrul Islam
Notary, Govt. of W.B.
Regd. No. 447/19
City Civil Court, Calcutta

List of Industries/Activities/Processes in the State of Tripura under 17 highly polluting categories of industries

Sl. No.	Type	Name & Address of the Industry	Status of OCEMS	Connection with CPCB/TSPCB server	Link of TSPCB
1.	Gas Based Thermal Power Plant	ONGC Tripura Power Company Ltd.(OTPC), vill- Dudhpushkarini, P.O. Jamjuri ,Gomati, Tripura, Pin - 799116	Installed	Connected with CPCB server. Connection with TSPCB website has been made. However, some technical modification is going on.	http://cpdms.forbesmarshall.in:8080/enviroconnect/servlet/com.aipl.pls_web.admin.AdminServlet
2.	Gas Based Thermal Power Plant	2 x21 MW Gas Thermal Power Project , Gas Thermal Electrical Division, Baramura, Tripura	Installed	Connection with CPCB and TSPCB server are yet to be made.	-
3.	Gas Based Thermal Power Plant	101 MW Tripura Gas Thermal Power Project, NEEPCO, Monarchak, Sonamura , Tripura	Installed	Connected with CPCB server as well as TSPCB website.	http://www.nevco data.com/indextr.php?stateId=MzI=&companyId=MTIw
4.	Gas Based Thermal Power Plant	135 MW Agartala Gas Based Turbine Power Project, Ramchandranagar, Khayerpur, Agartala, Tripura	Installed	Connected with CPCB server as well as TSPCB website.	http://www.nevco data.com/indexagt.php
5.	Gas Based Thermal Power Plant	3X21 MW, Gas Based Thermal Power Plant, Rokhia, Sonamura, Sepahijala, Tripura	Closure Order Issued	Closure Order Issued	Closure Order Issued
6.	CETP	Central Effluent Treatment Plant, TIDC Ltd (Tripura Industrial Development Corporation Ltd.), Bodhjungnagar, Rubber Park, Agartala, Tripura(W)	Installed	Connection with CPCB and TSPCB server are yet to be made.	-





7
ANNEXURE- R2 51
TRIPURA STATE POLLUTION CONTROL BOARD
(A Govt. of Tripura Organisation)

Reminder

No.F.6(55)/TSPCB/2019/ 6454

June 10, 2020
15

To
The Managing Director
ONGC- Tripura Power Company Ltd.,
Vill: Dudhpushkurini Mouja, Jamjuri
Udaipur, Gomati District, Tripura, Pin-799116

Subject: Transmission of Continuous Effluent and Emission Monitoring data to Tripura State Pollution Control Board: **Direction under Section 33 (A) of the Water (Prevention & Control of Pollution) Act, 1974 and 31 (A) of the Air (Prevention & Control of Pollution) Act, 1981.**

Ref: Our letter No.F.6(55)/TSPCB/2019/10530-35, dated 14.11.2019, and
Our letter No.F.6(55)/TSPCB/2019/660-65, dated 10.01.2020.

Sir/ Madam,

Please refer to our earlier letter No.F.6(55)/TSPCB/2019/10530-35, dated 14.11.2019 and No.F.6(55)/TSPCB/2019/660-65, dated 10.01.2020.

2. From the portal of Tripura State Pollution Control Board, it has been observed that you have not transmitted any data till today.
3. You are, therefore, again requested to make suitable arrangement to transmit and submit Continuous Effluent and Emission Monitoring (real time) to Central Pollution Control Board (CPCB) and Tripura State Pollution Control Board (TSPCB) portal **30th June 2020**.
4. It is important to mention here that CPCB has insisted on providing web-link of the OCEMS data of your concerned industry to the TSPCB as well as CPCB portal. A copy of the letter of the CPCB is enclosed for ready reference.
5. For any queries or information on the matter, you may contact **Shri Sanjeev Bhaisin, M/s Knowledge Lens Pvt. Ltd., Mob- 9999052888**.

Encl: As stated.

Yours faithfully,

Bishu Karmakar
(Bishu Karmakar)
Member Secretary

SK. NAZRUL ISLAM
10, Ashu Complex, Gorkhabasti,
11, Manjuran, Agartala,
Tripura PIN- 799 068

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TRIPURA STATE POLLUTION CONTROL BOARD
(A Govt. of Tripura Organisation)

Reminder

June 10, 2020

No.F.6(55)/TSPCB/2019/ 6453

15

To
The Deputy General Manager
Gas Thermal Power Project Gas
Thermal Electricity Division
Baramura, Tripura (W), Pin-799045

Subject: Transmission of Continuous Effluent and Emission Monitoring data to Tripura State Pollution Control Board: **Direction under Section 33 (A) of the Water (Prevention & Control of Pollution) Act, 1974 and 31 (A) of the Air (Prevention & Control of Pollution) Act, 1981.**

Ref: Our letter No.F.6(55)/TSPCB/2019/10530-35, dated 14.11.2019, and
Our letter No.F.6(55)/TSPCB/2019/660-65, dated 10.01.2020.

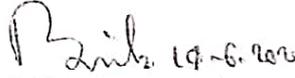
Sir/ Madam,

Please refer to our earlier letter No.F.6(55)/TSPCB/2019/10530-35, dated 14.11.2019 and No.F.6(55)/TSPCB/2019/660-65, dated 10.01.2020.

2. From the portal of Tripura State Pollution Control Board, it has been observed that you have not transmitted any data till today.
3. You are, therefore, again requested to make suitable arrangement to transmit and submit Continuous Effluent and Emission Monitoring (real time) to Central Pollution Control Board (CPCB) and Tripura State Pollution Control Board (TSPCB) portal **30th June 2020**.
4. It is important to mention here that CPCB has insisted on providing web-link of the OCEMS data of your concerned industry to the TSPCB as well as CPCB portal. A copy of the letter of the CPCB is enclosed for ready reference.
5. For any queries or information on the matter, you may contact **Shri Sanjeev Bhaisin, M/s Knowledge Lens Pvt. Ltd., Mob- 9999052888**.

Encl: As stated.

Yours faithfully,


(Bishu Karmakar)
Member Secretary

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TRIPURA STATE POLLUTION CONTROL BOARD
(A Govt. of Tripura Organisation)

Reminder

No.F.6(55)/TSPCB/2019/ 6452

June 10, 2020

15

To
The General Manager
M/s 10 MW Gas Based Combined
Cycle Power Project Plan, Monarchak
Sonamura, Sepahijala, Tripura, Pin-799181

Subject: Transmission of Continuous Effluent and Emission Monitoring data to Tripura State Pollution Control Board: **Direction under Section 33 (A) of the Water (Prevention & Control of Pollution) Act, 1974 and 31 (A) of the Air (Prevention & Control of Pollution) Act, 1981.**

Ref: Our letter No.F.6(55)/TSPCB/2019/10530 35, dated 14.11.2019, and
Our letter No.F.6(55)/TSPCB/2019/660 65, dated 10.01.2020.

Sir/ Madam,

Please refer to our earlier letter No.F.6(55)/TSPCB/2019/10530-35, dated 14.11.2019 and No.F.6(55)/TSPCB/2019/660-65, dated 10.01.2020.

2. From the portal of Tripura State Pollution Control Board, it has been observed that you have not transmitted any data till today.

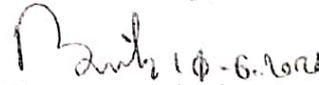
3. You are, therefore, again requested to make suitable arrangement to transmit and submit Continuous Effluent and Emission Monitoring (real time) to Central Pollution Control Board (CPCB) and Tripura State Pollution Control Board (TSPCB) portal **30th June 2020**.

4. It is important to mention here that CPCB has insisted on providing web-link of the OCEMS data of your concerned industry to the TSPCB as well as CPCB portal. A copy of the letter of the CPCB is enclosed for ready reference.

5. For any queries or information on the matter, you may contact **Shri Sanjeev Bhaisin, M/s Knowledge Lens Pvt. Ltd., Mob- 9999052888.**

Encl: As stated.

Yours faithfully,


(Bishu Karmakar)
Member Secretary

DR. BISHU HAWAN
Nehru Complex, Gorkhabasti,
Kanchanan, Agartala,
New Tripura, PIN - 799 006

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TRIPURA STATE POLLUTION CONTROL BOARD
(A Govt. of Tripura Organisation)

Reminder

No.F.6(55)/TSPCB/2019/ 6451

June 10, 2020
15

To
The Managing Director
Tripura Industrial Development Corporation Ltd.
CETP, Rubber Park
Bodhjungle Industrial Growth Centre, Tripura (West)

Subject: Transmission of Continuous Effluent and Emission Monitoring data to Tripura State Pollution Control Board: **Direction under Section 33 (A) of the Water (Prevention & Control of Pollution) Act, 1974 and 31 (A) of the Air (Prevention & Control of Pollution) Act, 1981.**

Ref: Our letter No.F.6(55)/TSPCB/2019/10530-35, dated 14.11.2019, and
Our letter No.F.6(55)/TSPCB/2019/660-65, dated 10.01.2020.

Sir/ Madam,

Please refer to our earlier letter No.F.6(55)/TSPCB/2019/10530-35, dated 14.11.2019 and No.F.6(55)/TSPCB/2019/660-65, dated 10.01.2020.

2. From the portal of Tripura State Pollution Control Board, it has been observed that you have not transmitted any data till today.

3. You are, therefore, again requested to make suitable arrangement to transmit and submit Continuous Effluent and Emission Monitoring (real time) to Central Pollution Control Board (CPCB) and Tripura State Pollution Control Board (TSPCB) portal by **30th June 2020**.

4. It is important to mention here that CPCB has insisted on providing web-link of the OCEMS data of your concerned industry to the TSPCB as well as CPCB portal. A copy of the letter of the CPCB is enclosed for ready reference.

5. For any queries or information on the matter, you may contact **Shri Sanjeev Bhaisin, M/s Knowledge Lens Pvt. Ltd., Mob- 9999052888.**

Yours faithfully,

Bishu Karmakar
(Bishu Karmakar)
Member Secretary

Encl: As stated.

SHIBAWAN
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TRIPURA STATE POLLUTION CONTROL BOARD
(A Govt. of Tripura Organisation)

Reminder

No.F.6(55)/TSPCB/2019/ 6450

June 10, 2020

15

To
The General Manager & HOP
NEEPCO Ltd, Ramchandranagar
P.O: NEEPCO via Khayerpur,
Tripura (West), Pin-799008.

Subject: Transmission of Continuous Effluent and Emission Monitoring data to Tripura State Pollution Control Board: **Direction under Section 33 (A) of the Water (Prevention & Control of Pollution) Act, 1974 and 31 (A) of the Air (Prevention & Control of Pollution) Act, 1981.**

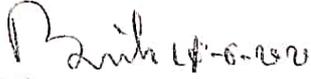
Ref: Our letter No.F.6(55)/TSPCB/2019/10530-35, dated 14.11.2019, and
Our letter No.F.6(55)/TSPCB/2019/660-65, dated 10.01.2020.

Sir/ Madam,

Please refer to our earlier letter No.F.6(55)/TSPCB/2019/10530-35, dated 14.11.2019 and No.F.6(55)/TSPCB/2019/660-65, dated 10.01.2020.

2. From the portal of Tripura State Pollution Control Board, it has been observed that you have not transmitted any data till today.
3. You are, therefore, again requested to make suitable arrangement to transmit and submit Continuous Effluent and Emission Monitoring data (real time) to Central Pollution Control Board (CPCB) and Tripura State Pollution Control Board (TSPCB) portal **30th June 2020**.
4. It is important to mention here that CPCB has insisted on providing web-link of the OCEMS data of your concerned industry to the TSPCB as well as CPCB portal. A copy of the letter of the CPCB is enclosed for ready reference.
5. Further, it is to inform you that the information regarding IDs, Encryption keys, and other software related data for carrying out the process of transmission of Continuous Effluent and Emission Monitoring data as sought for vide your email dated 04.02.2020 is not available with Tripura State Pollution Control Board. For any queries or information on the matter, you may contact **Shri Sanjeev Bhaisin, M/s Knowledge Lens Pvt. Ltd., Mob- 9999052888**.

Yours faithfully,


(Bishu Karmakar)
Member Secretary

Encl: As stated.

SK. NAZRUL ISLAM
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TRIPURA STATE POLLUTION CONTROL BOARD
(A Govt. of Tripura Organisation)

No.F.6(55)/TSPCB/2019/ 660-65

January 10, 2020

To

1. The Managing Director
Tripura Industrial Development
Corporation Ltd., CETP at the Rubber
Park, Bodhjunnagar Industrial
Growth Centre, Tripura (W)
2. The General Manager
M/s. 101 MW Gas Based Combined
Cycle Power Project Plan, Monarchak,
Sonamura, Sepahijala, Tripura, Pin:
799181
3. The Deputy General Manager
Gas Thermal Power Project Gas
Thermal Electricity Division,
Baramura, Tripura(W), Pin: 799045
4. The Managing Director
ONGC- Tripura Power Company Ltd. ,
Vill: Dudhpushkurini Mouja, Jamjuri,
Udaipur, Gomati District, Tripura, Pin-
799116
5. The General Manager & HOP
NEEPCO Ltd., Ramchandranagar,
P.O. NEEPCO via Khayerpur,
Tripura(W), Pin:799008
6. The Deputy General Manager
Gas Thermal Power Project Gas Thermal
Electricity, Gas Thermal Electrical
Division, Rokhia, Tripura, Pin:799102

Subject: Transmission of Continuous Effluent and Emission Monitoring data to
Tripura State Pollution Control Board: **Direction under Section 33(A)
of the Water (Prevention & Control of Pollution) Act, 1974 and
31(A) of the Air (Prevention & Control of Pollution) Act, 1981.**

Ref: Our letter No.F.6(55)/TSPCB/2019/10530-35 dated 14-11-2019.

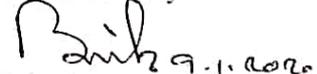
Sir/Madam,

Please refer to our earlier letter No.F.6(55)/TSPCB/2019/10530-35 dated 14-11-2019.

2. From the portal of Tripura State Pollution Control Board, it has been observed that you have not transmitted any data till today.
3. You are therefore once again directed to make suitable arrangement to transmit and submit Continuous Effluent and Emission Monitoring data to Central Pollution Control Board(CPCB) and Tripura State Pollution Control Board (TSPCB) portal at the earliest.
4. It is important to mention here that CPCB has insisted on providing web-link of the OCEMS data of your concerned industry to the TSPCB as well as CPCB portal. A copy of the letter of the CPCB is enclosed for ready reference.
4. For any queries or information on the matter, you may contact **Shri Sanjeev Bhaisin, M/s Knowledge Lens Pvt. Ltd., Mob- 9999052888**

Encl: As stated

Yours Sincerely


(Bishu Karmakar)
Member Secretary

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13
TRIPURA STATE POLLUTION CONTROL BOARD
(A Govt. of Tripura Organisation)

No.F.6(55)/TSPCB/2019/ 10530-35

November 11, 2019

14-11-2019

To

1. The Managing Director
Tripura Industrial Development
Corporation Ltd., CETP at the
Rubber Park, Bodhjungnagar
Industrial Growth Centre, Tripura
(W)
2. The General Manager
M/s. 101 MW Gas Based Combined
Cycle Power Project Plan,
Monarchak, Sonamura, Sepahijala,
Tripura, Pin: 799181
3. The Deputy General Manager
Gas Thermal Power Project Gas
Thermal Electricity Division,
Baramura, Tripura(W), Pin: 799045
4. The Managing Director
ONGC- Tripura Power Company Ltd. , Vill:
Dudhpushkurini Mouja, Jamjuri, Udaipur,
Gomati District, Tripura, Pin- 799116
5. The General Manager & HOP
NEEPCO Ltd., Ramchandranagar,
P.O. NEEPCO via Khayerpur,
Tripura(W), Pin:799008
6. The Deputy General Manager
Gas Thermal Power Project Gas Thermal
Electricity, Gas Thermal Electrical
Division, Rokhia, Tripura, Pin:799102

Subject: Transmission of Continuous Effluent and Emission Monitoring data to Tripura State Pollution Control Board: **Direction under Section 33(A) of the Water (Prevention & Control of Pollution) Act, 1974 and 31(A) of the Air (Prevention & Control of Pollution) Act, 1981.**

Sir/Madam,

With reference to the above, this is to inform that the Tripura State Pollution Control Board had entrusted M/s Knowledge Lens Pvt. Ltd. to establish a Central Server for transmission of Continuous Effluent and Emission Monitoring data of industries. The Central Server is now ready and it is required that the industries transmit and submit their online real time monitoring data directly into the Central Server without any intermediate PC or Server.

2. It is, therefore, requested to all concerned industries to take immediate action to connect your instruments and start transmitting the data by 11-12-2019 to the Central Server of the Tripura State Pollution Control Board failing which action will be taken as per relevant Acts & Rules.
3. For any queries or information on the matter, you may contact **Shri Sanjeev Bhaisin, M/s Knowledge Lens Pvt. Ltd., Mob- 9999052888**

Yours Sincerely

Bishu Karmakar
(Bishu Karmakar)
Member Secretary

PARIVESH BHAWAN
Pandit Nehru Complex, Gorkhabasti,
PO : Kunjaban, Agartala,
West Tripura, PIN - 799 006

Phone : (0381) 231 2589 / 232 2455
232 2462 (Chairman), 232 8792 (Member Secretary)
Fax : (0381) 232 5421, 232 2455
e-mail : trippcb@sancharnet.in / hcospcb-tr@gov.in
website : www.tspcb.tripura.gov.in





No.F.18 (28)/TSPCB/13029/ 10678-81

14
TRIPURA STATE POLLUTION CONTROL BOARD

(A Govt. of Tripura Organisation)

Supreme Court Matter

August 29, 2020

To
The Managing Director
Tripura Industrial Development Corporation Ltd.
CETP, Rubber Park
Bodhjunnagar Industrial Growth Centre, West Tripura.

Sub.: Compliance of Hon'ble Supreme Court of India Order dated 30.07.2020 in Writ petition (Civil) No.13029/1985 in the matter of Shri M.C. Mehta (Petitioner) Vs Union of India & Ors-reg.

Sir,

Please refer to above cited subject. Hon'ble Supreme Court of India has passed an Order dated 30.07.2020 in Writ petition (Civil) No.13029/1985 in the matter of Shri M.C. Mehta (Petitioner) Vs Union of India & Ors and a copy of the said Order is enclosed herewith for kind information and necessary action.

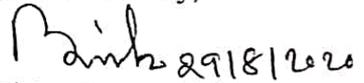
The Hon'ble Supreme Court of India vide its Order dated 30.07.2020 directed to ensure that all common facilities should have online continuous emission monitoring systems (OCEMS) installed in the plants and that the data from this is to be transmitted to both the website of state Board as well as Central Pollution Control Board.

I would, therefore, request you to kindly take necessary steps for installation of OCEMS and also to transfer the data of Effluent & Emission monitoring to our website as well as Central Pollution Control Board portal at the earliest. A compliance report may be submitted to Tripura State Pollution Control Board with in **21.09.2020** positively.

Matter may be treated as **MOST URGENT**.

Enclosed: as stated

Yours Sincerely,


(Bishu Karmakar)
Member Secretary

Copy to:

1. PPS to the Chief Secretary to the Govt of Tripura for kind information of the Chief Secretary.
2. P.S to the Secretary to the Govt of Tripura, Department of Science, Technology & Environment for kind information of the Addl. Chief Secretary.
3. The Director, Science, Technology & Environment Department for kind information.

PARIVESH BHAWAN
Pandit Nehru Complex, Gorkhabasti,
PO : Kunjaban, Agartala,
West Tripura, PIN - 799 006

Phone : (0381) 231 2589 / 232 2455
232 2462 (Chairman), 232 8792 (Member Secretary)
Fax : (0381) 232 5421, 232 2455
e-mail : trippcb@sancharnet.in / hoospcb-tr@gov.in
website : www.tspcb.tripura.gov.in





15
TRIPURA STATE POLLUTION CONTROL BOARD
(A Govt. of Tripura Organisation)

Supreme Court Matter
August 29, 2020

No.F.18 (28)/TSPCB/13029/ 10691-77

To
The General Manager
M/s 10 MW Gas Based Combined
Cycle Power project Plan, Monarchak
Sonamura, Sepahijala, Tripura-799181

Sub.: Compliance of Hon'ble Supreme Court of India Order dated 30.07.2020 in Writ petition (Civil) No.13029/1985 in the matter of Shri M.C. Mehta (Petitioner) Vs Union of India & Ors-reg.

Sir,

Please refer to above cited subject. Hon'ble Supreme Court of India has passed an Order dated 30.07.2020 in Writ petition (Civil) No.13029/1985 in the matter of Shri M.C. Mehta (Petitioner) Vs Union of India & Ors and a copy of the said Order is enclosed herewith for kind information and necessary action.

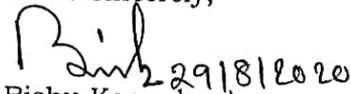
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I would, therefore, request you to kindly take necessary steps for installation of OCEMS and also to transfer the data of Effluent & Emission monitoring to our website as well as Central Pollution Control Board portal at the earliest. A compliance report may be submitted to Tripura State Pollution Control Board with in **21.09.2020** positively.

Matter may be treated as **MOST URGENT**.

Enclosed: as stated

Yours Sincerely,


(Bishu Karmakar)
Member Secretary

Copy to:

1. PPS to the Chief Secretary to the Govt of Tripura for kind information of the Chief Secretary.
2. P.S to the Secretary to the Govt of Tripura, Department of Science, Technology & Environment for kind information of the Addl. Chief Secretary.
3. The Director, Science, Technology & Environment Department for kind information.

PARIVESH BHAWAN
Pandit Nehru Complex, Gorkhabasti,
PO : Kunjaban, Agartala,
West Tripura, PIN - 799 006

Phone : (0381) 231 2589 / 232 2455
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e-mail : trippcb@sancharnet.in / hoospcb-tr@gov.in
website : www.tspcb.tripura.gov.in





16
TRIPURA STATE POLLUTION CONTROL BOARD
(A Govt. of Tripura Organisation)

Supreme Court Matter
August 29, 2020

No.F.18 (28)/TSPCB/13029/10620-23

To
The Managing Director
ONGC - Tripura Power Company Ltd.(OTPC)
Udalpur - Kakraban Road, Palatana
Udalpur, Gomti Tripura-799105.

Sub.: Compliance of Hon'ble Supreme Court of India Order dated 30.07.2020 in Writ petition (Civil) No.13029/1985 in the matter of Shri M.C. Mehta (Petitioner) Vs Union of India & Ors-reg.

Sir,

Please refer to above cited subject. Hon'ble Supreme Court of India has passed an Order dated 30.07.2020 in Writ petition (Civil) No.13029/1985 in the matter of Shri M.C. Mehta (Petitioner) Vs Union of India & Ors and a copy of the said Order is enclosed herewith for kind information and necessary action.

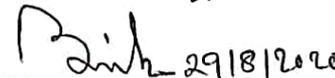
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I would, therefore, request you to kindly take necessary steps for installation of OCEMS and also to transfer the data of Effluent & Emmission monitoring to our website as well as Central Pollution Control Board portal at the earliest. A compliance report may be submitted to Tripura State Pollution Control Board with in **21.09.2020** positively.

Matter may be treated as **MOST URGENT**.

Enclosed: as stated

Yours Sincerely,


(Bishu Karmakar)
Member Secretary

Copy to:

1. PPS to the Chief Secretary to the Govt of Tripura for kind information of the Chief Secretary.
2. P.S to the Secretary to the Govt of Tripura, Department of Science, Technology & Environment for kind information of the Addl. Chief Secretary.
3. The Director, Science, Technology & Environment Department for kind information.

PARIVESH BHAWAN
Pandit Nehru Complex, Gorkhabasti,
PO : Kunjaban, Agartala,
West Tripura, PIN - 799 006

Phone : (0381) 231 2589 / 232 2455
232 2462 (Chairman), 232 8792 (Member Secretary)
Fax : (0381) 232 5421, 232 2455
e-mail : trippcb@sancharnet.in / hoospcb-tr@gov.in
website : www.tspcb.tripura.gov.in





17
TRIPURA STATE POLLUTION CONTROL BOARD
(A Govt. of Tripura Organisation)

Supreme Court Matter
August 29, 2020

No.F.18 (28)/TSPCB/13029/ 10666-69

To
The General Manager (E/M)
NEEPCO Ltd, Ramchandranagar
P.O: NEEPCO via Khayerpur
Tripura (West)-799008.

Sub.: Compliance of Hon'ble Supreme Court of India Order dated 30.07.2020 in Writ petition (Civil) No.13029/1985 in the matter of Shri M.C. Mehta (Petitioner) Vs Union of India & Ors-reg.

Sir,

Please refer to above cited subject. Hon'ble Supreme Court of India has passed an Order dated 30.07.2020 in Writ petition (Civil) No.13029/1985 in the matter of Shri M.C. Mehta (Petitioner) Vs Union of India & Ors and a copy of the said Order is enclosed herewith for kind information and necessary action.

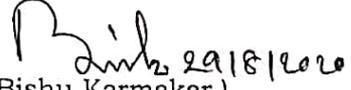
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I would, therefore, request you to kindly take necessary steps for installation of OCEMS and also to transfer the data of Effluent & Emmission monitoring to our website as well as Central Pollution Control Board portal at the earliest. A compliance report may be submitted to Tripura State Pollution Control Board with in **21.09.2020** positively.

Matter may be treated as **MOST URGENT.**

Enclosed: as stated

Yours Sincerely,


(Bishu Karmakar)
Member Secretary

Copy to:

1. PPS to the Chief Secretary to the Govt of Tripura for kind information of the Chief Secretary.
2. P.S to the Secretary to the Govt of Tripura, Department of Science, Technology & Environment for kind information of the Addl. Chief Secretary.
3. The Director, Science, Technology & Environment Department for kind information.

PARIVESH BHAWAN
Pandit Nehru Complex, Gorkhabasti,
PO : Kunjaban, Agartala,
West Tripura, PIN - 799 006

Phone : (0381) 231 2589 / 232 2455
232 2462 (Chairman), 232 8792 (Member Secretary)
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website : www.tspcb.tripura.gov.in





18
TRIPURA STATE POLLUTION CONTROL BOARD
(A Govt. of Tripura Organisation)

Supreme Court Matter
August 29, 2020

No.F.18 (28)/TSPCB/13029/ 10662-65

To
The Deputy General Manager
Gas Thermal Power Project Division
Baramura, Tripura (West)-7990045

Sub.: Compliance of Hon'ble Supreme Court of India Order dated 30.07.2020 in Writ petition (Civil) No.13029/1985 in the matter of Shri M.C. Mehta (Petitioner) Vs Union of India & Ors-reg.

Sir,

Please refer to above cited subject. Hon'ble Supreme Court of India has passed an Order dated 30.07.2020 in Writ petition (Civil) No.13029/1985 in the matter of Shri M.C. Mehta (Petitioner) Vs Union of India & Ors and a copy of the said Order is enclosed herewith for kind information and necessary action.

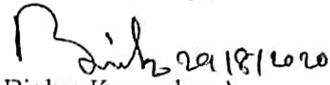
The Hon'ble Supreme Court of India vide its Order dated 30.07.2020 directed to ensure that all common facilities should have online continuous emission monitoring systems (OCEMS) installed in the plants and that the data from this is to be transmitted to both the website of state Board as well as Central Pollution Control Board.

I would, therefore, request you to kindly take necessary steps for installation of OCEMS and also to transfer the data of Effluent & Emmission monitoring to our website as well as Central Pollution Control Board portal at the earliest. A compliance report may be submitted to Tripura State Pollution Control Board with in **21.09.2020** positively.

Matter may be treated as **MOST URGENT**.

Enclosed: as stated

Yours Sincerely,


(Bishu Karmakar)
Member Secretary

Copy to:

1. PPS to the Chief Secretary to the Govt of Tripura for kind information of the Chief Secretary.
2. P.S to the Secretary to the Govt of Tripura, Department of Science, Technology & Environment for kind information of the Addl. Chief Secretary.
3. The Director, Science, Technology & Environment Department for kind information.

PARIVESH BHAWAN
Pandit Nehru Complex, Gorkhabasti,
PO : Kunjaban, Agartala,
West Tripura, PIN - 799 006

Phone : (0381) 231 2589 / 232 2455
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e-mail : tspcb@tripura.gov.in
website : www.tspcb.tripura.gov.in



← → C Not secure | nevcodata.com/indextr.php?stateld=Mzl=&companyld=MT10

NEVCO
Emission & Monitoring

LIVE MAP

Map Satellite

State Name
Tripura

Company Name
135 MW Agartala

Owner	135 MW Agartala Gas Turbine Combined Cycle Power Plant NEEPCO Ltd			
Category	Power Plants			
Address	R C Nagar Agartala			
Location	Agartala			
State	Tripura			
Latitude	23.8712			
Longitude	91.3602			
In Ganga	No			
Last Updated on	12-12-2021 10:55 PM			

HRSG 1				
Category : Power Plants				
Parameter	Standard	Date of 12-12-2021 10:55 PM		
		Current	Avg 24 Hrs	Max. 24 Hrs
NOx (ppm)		92.19	93.922	116.81
SO2 (mg/Nm3)		34.37	29.359	45.16
PM (mg/Nm3)	50	17.06	19.511	23.49

HRSG 2				
Category : Power Plants				
Parameter	Standard	Date of 12-12-2021 10:55 PM		
		Current	Avg 24 Hrs	Max. 24 Hrs
NOx (ppm)		92.19	93.922	116.81
SO2 (mg/Nm3)		34.37	29.359	45.16
PM (mg/Nm3)	50	17.06	19.511	23.49



LIVE MAP

Map Satellite

Naikata

Karatlehkhara

Ultachhara

State Name

Tripura

Company Name

Tripura Gas Them

Owner	Tripura Gas Thermal Power Project, NEEPCO_101 MW			
Category	Power Plants			
Address	Monarchak, Sonamura, PO Dhanpur, Tripura (Sepahjala)			
Location	Monarchak			
State	Tripura			
Latitude	23 940848			
Longitude	91 988153			
In Ganga	No			
Last Updated on	12-12-2021 10:51 PM			

STACK_1_BOILER_1				
Category : Power Plants				
Parameter	Standard	Data of 12-12-2021 10:51 PM		
		Current	Avg 24 Hrs	Max. 24 Hrs
NOx (ppm)		2.22	1.645	3.17
SO2 (mg/Nm3)		0.58	0.58	0.57
PM (mg/Nm3)	50	6.7	4.006	6.7

STACK_2_MAIN_BOILER				
Category : Power Plants				
Parameter	Standard	Data of 12-12-2021 11:00 PM		
		Current	Avg 24 Hrs	Max. 24 Hrs
NOx (ppm)		2.22	1.645	3.17
SO2 (mg/Nm3)		0.58	0.58	0.57
PM (mg/Nm3)	50	6.7	4.006	6.7



← [forbesmarshall.in](#) [http://enviroconnect.com/](#) [http://www.forbesmarshall.in](#)

EnviroConnect Environmental Monitoring **FORBES MARSHALL**

← All Map Device Status Industry Wise State Wise

Installations Overview

development purposes only For development purposes only For development purposes only For development purposes only

ONGC TRIPURA POWER COMPANY LIMITED, Palatana

UNIT 1
As of 13-12-2021 14:03:36

NOx	14.20	PPM
CO	1.60	PPM
SOx	0.00	PPM

EIP
As of 13-12-2021 14:03:19

Temperature	23.70	Deg
pH	7.62	pH
TSS	11.20	mg/l

Alerts - All Devices

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MINUTES OF THE MEETING HELD ON AUGUST 29, 2019 AT 03:00 PM AT THE BOARD MEETING ROOM OF TRIPURA STATE POLLUTION CONTROL BOARD, AGARTALA REGARDING IMPLEMENTATION OF ONLINE CONTINUOUS EFFLUENT & EMISSION MONITORING SYSTEM (OCEMS)

A meeting-cum-interaction meet was organized at Board Meeting Room of Tripura State Pollution Control Board, Agartala on August 29, 2019 at 03:00 pm in connection with implementation of Online Continuous Effluent & Emission Monitoring System and transmitting real-time data to Central Pollution Control Board and Tripura State Pollution Control Board.

The meeting-cum-interaction meet was chaired by the Chairman, Tripura State Pollution Control Board and was attended by Officials from Tripura Industrial Development Corporation, Gas Thermal Electrical Division(Rokhia), Gas Thermal Power Station (Baramura), NEEPCO Ltd.(Tripura), Agartala Gas Turbine Combined Cycle Power Plant, CETP Official (Bodhjung Nagar) along with Sri Sanjeev Bhasin, Sales Head, Knowledge Lens Pvt, Ltd. (ANNEXURE-A). Member Secretary of Tripura State Pollution Control Board along with all Officers of Tripura State Pollution Control Board was also present in the said meeting-cum-interaction meet.

At the outset the Chairman, Tripura State Pollution Control Board welcomed all the invitees and informed them about the need to implement the Online Continuous Effluent & Emission Monitoring System (OCEMS) and what cooperation is expected of the industries so that the process can go ahead smoothly. Then he introduced Sri Sanjeev Bhasin of Knowledge Lens Pvt, Ltd. and purpose of his visit and asked him to deliver his presentation.

Sri Bhasin then took over and informed that for fulfilling the compliance of Hon'ble National Green Tribunal and directions of Central Pollution Control Board, implementation of OCEMS and displaying of real-time data to Central Pollution Control Board and State Pollution Control Board is the need of the hour. He then demonstrated how he could help the industries, if not implemented yet, as well as Tripura State Pollution Control Board in achieving the same. With an experience of working with more than 10 (ten) State Pollution Control Boards of India and also Central Pollution Control Board he gave an in-depth presentation about what is expected of the industries and State Pollution Control Board in regards to OCEMS.

The session went on with various questions & queries from various participating Officials of the industries and Tripura State Pollution Control Board. Sri Bhasin demonstrated live-data of industries from other State who have already implemented the OCMES and helped them by solving their questions & queries.

The meeting ended with a vote of thanks from the Chairman, Tripura State Pollution Control Board with the hope that the OCEMS will be implemented soon in the State of Tripura and the industries would co-operate in achieving this.


26-9-19
(Bishu Karmakar)
Member Secretary



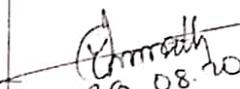
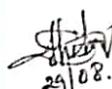
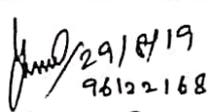
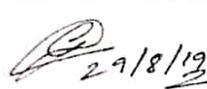
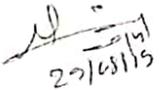
ATTENDANCE SHEET

MEETING FOR ONLINE CONTINUOUS EFFLUENT & EMISSION MONITORING SYSTEM

DATE : 29/08/2019

VENUE: Board Room, TSPCB

TIME : 3:00 pm

S/N	Name & Address of the Officials	Signature with Mobile No.
01.	Sri Arindam Debmath. Gas Thermal Power Station, Baramura.	 29.08.2019. Ph- 9402155775.
02	Sri Shiba Prasad Dey Gas Thermal Power Station, Baramura.	 29/08.2019 Ph No: 9436168305
03	Sri Ashit Choudhury, Coordinator NEEPCO Ltd, Tripura	 29/8/19 Ph: -943612076 emil: ashit_agtp@necpl.in
04	Gobindro Senkar 101 MW TGP, NEEPCO, MONARCH	 29/8/19 9612216812 gbsenkar@necpl.co.in
05	Krishna Kant Rai Agartala Gas Turbine Combined Cycle Power Plant	 705564565
06	A. Debmath. A.E. TIDC Ltd.	 29/08/19 9402168695
07	GAUTAM DEBBARMA J.E. TIDC LTD.	 29/8/19 8414035394.
08	Biswanil Dey C.E.T.P	 9089484516
09	FRANIRAJ DEBBARMA Gas Thermal power station, Rokhia.	 29/8/19 M- 9862248668
10	DIBAKAR NATH Gas Thermal Power Station, Rokhia	 29/08/19. 9436541826





24
TRIPURA STATE POLLUTION CONTROL BOARD
(A Govt. of Tripura Organisation)

No.F.6(52)/TSPCB/2019/ 689/

August 26, 2019

To
Shri Sanjeev Bhasin
Sales Head
Knowledge Lens Pvt. Ltd.
74/A Keonics Electronic City Phase 1,
Behind Cyber Park, Electronic City, Bangalore- 560100

Subject: Installation and Demonstration of Online Continuous Effluent & Emission Monitoring System for the State of Tripura - reg.

Sir,

In response to your request letter for providing the Central Server Platform for industry connectivity and compliance of Hon'ble National Green Tribunal, Tripura State Pollution Control Board is pleased to invite you for a demonstration of the software concerned.

2. You are requested to kindly make it convenient to attend the Office of Tripura State Pollution Control Board, Agartala on 29-08-2019 at 03:00 PM and apprise the industry personnel and the Officials of Tripura State Pollution Control Board about the software in details and also the methodology of installation and further transmission of data.

3. Kindly acknowledge the same via a return email along with your confirmation of presence.

Yours Sincerely

Mihir Kr. Das
26/8/19
(Dr. Mihir Kr. Das)
Scientist-C

PARIVESH BHAWAN
Pandit Nehru Complex, Gorkhabasti,
PO : Kunjaban, Agartala,
West Tripura, PIN - 799 006

Phone : (0381) 231 2589 / 232 2455
232 2462 (Chairman), 232 8792 (Member Secretary)
Fax : (0361) 232 5421, 232 2455
e-mail : trippcb@sancharnet.in / hoospcb-t@gov.in
website : www.tspcb.tripura.gov.in





25

TRIPURA STATE POLLUTION CONTROL BOARD
(A Govt. of Tripura Organisation)

No.F.6(52)/TSPCB/2019/ 6894

August 26, 2019

To
The Managing Director
Tripura Industrial Development Corporation
Khejurbagan, Agartala, Tripura - 799006

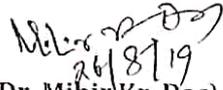
Subject: Meeting-cum-Demonstration of Online Continuous Effluent & Emission
Monitoring System for the State of Tripura - reg.

Sir,

In compliance of Hon'ble National Green Tribunal, Tripura State Pollution Control Board is in the process of implementation of Online Continuous Effluent & Emission Monitoring System for the state of Tripura.

In this regard, you are requested to make it convenient to attend the meeting cum demonstration programme of the OCEMS software in the **Board Meeting Room of Tripura State Pollution Control Board on 29-08-2019 at 03:00 PM.**

Yours Sincerely


26/8/19
(Dr. Mihir Kr. Das)
Scientist-C

PARIVESH BHAWAN
Pandit Nehru Complex, Gorkhabasti,
PO : Kunjaban, Agartala,
West Tripura, PIN - 799 006

Phone : (0381) 231 2589 / 232 2455 / 232 8792
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website : www.tspcb.tripura.gov.in





26
TRIPURA STATE POLLUTION CONTROL BOARD
(A Govt. of Tripura Organisation)

No.F.6(52)/TSPCB/2019/6890

August 26, 2019

To
The Dy General Manager
Gas Thermal Power Project
Gas Thermal Electrical Division,
Rokhia Tripura (W), Pin: 799102

Subject: Meeting-cum-Demonstration of Online Continuous Effluent & Emission
Monitoring System for the State of Tripura - reg.

Sir,

In compliance of Hon'ble National Green Tribunal, Tripura State Pollution
Control Board is in the process of implementation of Online Continuous Effluent &
Emission Monitoring System for the state of Tripura.

In this regard, you are requested to make it convenient to attend the meeting
cum demonstration programme of the OCEMS software in the **Board Meeting Room of
Tripura State Pollution Control Board on 29-08-2019 at 03:00 PM.**

Yours Sincerely

Mohd V-D
26/8/19
(Dr. Mihir Kr. Das)
Scientist-C

PARIVESH BHAVAN
Pandit Nehru Complex, Gorkhabasti,
PO : Kunjaban, Agartala,
West Tripura, PIN - 799 006

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website : www.tspcb.tripura.gov.in





27

TRIPURA STATE POLLUTION CONTROL BOARD
(A Govt. of Tripura Organisation)

No.F.6(52)/TSPCB/2019/ 6889

August 26, 2019

To
The Dy General Manager
Gas Thermal Power Project Gas Thermal Electrical Division
Baramura, Tripura (W), Pin: 799045

Subject: Meeting-cum-Demonstration of Online Continuous Effluent & Emission Monitoring System for the State of Tripura - reg.

Sir,

In compliance of Hon'ble National Green Tribunal, Tripura State Pollution Control Board is in the process of implementation of Online Continuous Effluent & Emission Monitoring System for the state of Tripura.

In this regard, you are requested to make it convenient to attend the meeting cum demonstration programme of the OCEMS software in the **Board Meeting Room of Tripura State Pollution Control Board on 29-08-2019 at 03:00 PM.**

Yours Sincerely

M. Kr. Das
26/8/19
(Dr. Mihir Kr. Das)
Scientist-C

PARIVESH BHAWAN
Pandit Hatua Complex, Gorkhabasti,
PO : Kumbhani Agartala,
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Fax : (0381) 232 5421, 232 2455
e-mail : tspcb@sancharnet.in / hospcb-tr@gov.in
website : www.tspcb.tripura.gov.in





28

TRIPURA STATE POLLUTION CONTROL BOARD
(A Govt. of Tripura Organisation)

No.F.6(52)/TSPCB/2019/ 6888

August 26, 2019

To
The General Manager & HoP
NEEPCO Ltd.
Ramchandranagar, P.O.: NEEPCO via Khayerpur,
Tripura (W), Pin: 799008

Subject: Meeting-cum-Demonstration of Online Continuous Effluent & Emission Monitoring System for the State of Tripura – reg.

Sir,

In compliance of Hon'ble National Green Tribunal, Tripura State Pollution Control Board is in the process of implementation of Online Continuous Effluent & Emission Monitoring System for the state of Tripura.

In this regard, you are requested to make it convenient to attend the meeting cum demonstration programme of the OCEMS software in the **Board Meeting Room of Tripura State Pollution Control Board on 29-08-2019 at 03:00 PM.**

Yours Sincerely

Mihir Kr. Das
26/8/19
(Dr. Mihir Kr. Das)
Scientist-C

PARIVESH BHAWAN
Pandit Nehru Complex, Gorkhabasti,
PO : Kunjaban, Agartala,
West Tripura, PIN - 799 006

Phone : (0381) 231 2589 / 232 2455
232 2462 (Chairman), 232 8792 (Member Secretary)
Fax : (0381) 232 5421 / 232 2455
e-mail : trppcb@sancharnet.in / ncospcb-tr@gov.in
website : www.tspcb.tripura.gov.in





29
TRIPURA STATE POLLUTION CONTROL BOARD
(A Govt. of Tripura Organisation)

No.F.6(52)/TSPCB/2019/ 6887

August 26, 2019

To
The General Manager
M/s. 101 MW Gas Based Combined
Cycle Power Project
Monarchak, Sonamura, Sepahijala
Tripura, Pin: 799181

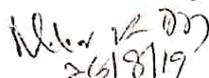
Subject: Meeting-cum-Demonstration of Online Continuous Effluent & Emission
Monitoring System for the State of Tripura - reg.

Sir,

In compliance of Hon'ble National Green Tribunal, Tripura State Pollution
Control Board is in the process of implementation of Online Continuous Effluent &
Emission Monitoring System for the state of Tripura.

In this regard, you are requested to make it convenient to attend the meeting
cum demonstration programme of the OCEMS software in the **Board Meeting Room of
Tripura State Pollution Control Board on 29-08-2019 at 03:00 PM.**

Yours Sincerely


26/8/19
(Dr. Mihir Kr. Das)
Scientist-C

PARIVESH BHAWAN
Pandit Nehru Complex, Gorkhabasti,
PO : Kunjaban, Agartala,
West Tripura, PIN - 799 066

Phone : (0381) 231 2569 / 232 2455
232 2462 (Chairman), 232 8792 (Member Secretary)
Fax : (0381) 232 5421, 232 2455
e-mail : trippcb@sancharnet.in / hoospcb-tr@gov.in
website : www.tspcb.tripura.gov.in





30
TRIPURA STATE POLLUTION CONTROL BOARD
(A Govt. of Tripura Organisation)

No.F.6(52)/TSPCB/2019/ 6886

August 26, 2019

To
The Managing Director
ONGC-Tripura Power Company Ltd.
Vill: DudhpushkuriniMouja
Jamjuri, Udaipur, Gomati District
Tripura, Pin: 799116

Subject: Meeting-cum-Demonstration of Online Continuous Effluent & Emission Monitoring System for the State of Tripura - reg.

Sir,

In compliance of Hon'ble National Green Tribunal, Tripura State Pollution Control Board is in the process of implementation of Online Continuous Effluent & Emission Monitoring System for the state of Tripura.

In this regard, you are requested to make it convenient to attend the meeting cum demonstration programme of the OCEMS software in the **Board Meeting Room of Tripura State Pollution Control Board on 29-08-2019 at 03:00 PM.**

Yours Sincerely


26/8/19
(Dr. Mihir Kr. Das)
Scientist-C

PARIVESH BHAWAN
Pandi Nehru Complex, Gerkhastasi,
PO : Kijabari, Agartala,
West Tripura, PIN - 799 006

Phone : (0381) 231 2539 / 232 2455
232 2462 (Chairman), 232 8792 (Member Secretary)
Fax : (0381) 232 5421, 232 2455
e-mail : trppcb@sancharnet.in / hoospcb-tr@gov.in
website : www.tspcb.tripura.gov.in





No.F.6(55)/TSPCB/2019/ 8511-13

October 11, 2019

To
Knowledge Lens Pvt. Ltd.
H115 Concorde Silicon Valley,
Next to Wipro Gate, Electronic City,
Bangalore - 560100

Subject: Work Order for setting up of Central Server Platform on Cloud for online monitoring of Effluent & Emission for Tripura State Pollution Control Board - reg.

Ref: Your letter dated August 23, 2019

Sir,

With reference to the above cited subject and your offer dated August 23, 2019, we are pleased to award the work order for setup and implementation of Central Server Platform on Cloud for online monitoring of effluent, emission and ambient air monitoring for Tripura State Pollution Control Board (TSPCB).

You are requested to setup and install the Central Server Platform as per terms and conditions given below:

- 1. Central Server Software:** You will provide Glens Central Server Software
- 2. Infrastructure:** You will provide Cloud Infrastructure for deploying the software.
- 3. Open API:** You will provide REST based open API for connecting various stations/industries to the platform.
- 4. O&M:** Operation and Maintenance for deployed software on cloud platform for 5 years from the date of installation.
- 5. Support:** Remote support for software installation, configuration and upgrading as and when required.
- 6. Training:** One free training session will be provided to the Officers of Tripura State Pollution Control Board.
- 7. Price:** The package and services mentioned above will be supplied **completely free of cost (at 100% discount)** to Tripura State Pollution Control Board.

Yours Sincerely,

Bishu Karmakar
11.10.19
(Bishu Karmakar)
Member Secretary

Copy to

1. The Chairman, Tripura State Pollution Control Board
2. Head of Office & DDO, Tripura State Pollution Control Board

etc

PARIVESH BHAWAN
Pandit Nehru Complex, Gorkhabasti,
PO : Kunjaban, Agartala,
West Tripura, PIN - 799 006

Phone : (0381) 231 2589 / 232 2455
232 2462 (Chairman), 232 8792 (Member Secretary)
Fax : (0381) 232 5421, 232 2455
e-mail : trippcb@sancharnet.in / hoospcb-tr@gov.in
website : www.tspcb.tripura.gov.in





TBA (Eng.)

787

VAKALATNAMA



Bishu Karmakar
(BISHU KARMAKAR)
Member Secretary,
TSPCB, Agartala.

IN THE COURT OF *the Hon'ble National Green Tribunal*
Eastern Zone Bench, Kolkata

Case No. *OA No. 91/2021/EZ* of.....

Kankama Das

-VERSUS-

Union of India & Ors.

KNOW ALL NEM BY THESE PRESENTS THAT I/WE *the Respondent No.*
20, Tripura State Pollution Control Board

.....do hereby in
my/our name/names and on my/out behalf constitute and appoint Shri/Sarvasri... *ARNAB RAY,*
Advocate

..... as my /our true and lawful advocate /Advocates
to appear and act for me/us in the above case to file appeals from decree or award or order in
original suit, or case or from appellate, decree or from order in case Civil/Criminal/Revenue or
any order, proceeding etc. to file written objection in appeals/cases whenever necessary, to
conduct appeal or case on my/our behalf and for that purpose to examine witnesses and to do
all acts and things whatsoever as required to be done in connection herewith, such
compromising of the above mater, depositing or withdrawing any money in from the
Court/Office, filling of any document/documents in the Court/Offices, referring maters in
dispute between the parties hereto to arbitration, withdrawing the above matters with liberty
to file appeal/cases proceeding afresh, receiving properties, release from attachment, filling
execution or miscellaneous cases, bidding at Execution Sale, obtaining payment from the Court
withdrawing custody and other fees and doing on my/our behalf such other acts in the above
matters as are necessary and proper.

In case of my/our failure to comply with any instruction given by my lawyer in
connection with this case the lawyer shall have no liability for any loss suffered by me/us for
any adverse order against me/us.

I/We hereby agreeing to ratify and confirm all acts so done by the said Advocate
/Advocates as my/our own acts if done by me/us, execute the Vakalatnama on this
17th day of *December* *2020*. *2021*

Accepted by-
ARNAB RAY
Advocate,
Enrolment No. *F/1452/1001/2011,*
Mobile: *(+91) 9874240811,*
(+91) 9123731361,
(+91) 9477373449,
Email: *rayarnabmail@rediffmail.com*
arnabrayadv@rediffmail.com,
42/1/A, Brajrajnath Lahiri Lane, Howrah - 711104.

Received from the client,
satisfied and accepted.

— Arnab Roy.

Advocate

17.12.2021

ARP.

Member,
Tripura Bar Association,
Agartala, Tripura (W).